

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No. 4(ND)14

**CORAM:**

**PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
23.08.2019**

**NAME OF THE COMPANY: Ashok Kumar Agarwal & Anr. Vs. M/s  
Karmyogi Homes Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397-398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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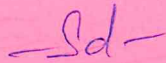
**Present for the Petitioner:** Mr. Abhijit Mittal and Ms. Nandini Aishwarya,  
Advocates

**Present for the Respondent:** Mr. Anju Shah, Advocate

**ORDER**

Request for an adjournment is being made on behalf of the petitioner on grounds that he has put in fresh appearance.

To come up for arguments on 27<sup>th</sup> September, 2019.



**(L. N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**